

**FORM A  
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF DILIP POLYFAB PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	DILIP POLYFAB PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	06/11/2009
3.	Authority under which corporate debtor is incorporated / registered	RoC-Kolkata
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U25200WB2009PTC139223
5.	Address of the registered office and principal office (if any) of corporate debtor	Unit No 3, Ground Floor 32A Ramakrishna Samadhi Road Kolkata Kolkata WB 700054 IN
6.	Insolvency commencement date in respect of corporate debtor	<b>14-10-2019</b>
7.	Estimated date of closure of insolvency resolution process	<b>11-04-2020</b>
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sanjai Kumar Gupta IBBI/IPA-001/IP-P00592/2017-18/11045
9.	Address and e-mail of the interim resolution professional, as registered with the Board	153A, A P C Road, Kolkata 700006 Email: casanjaigupta@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>A6 Charulata, BE-8 Rabindra Pally, P.O. - Prafulla Kanan, Kolkata – 700101, Email: cirp.dilip@gmail.com</b>
11.	Last date for submission of claims	<b>28-10-2019</b>
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address: NA....

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **DILIP POLYFAB PRIVATE LIMITED** on 14-10-2019.

The creditors of **DILIP POLYFAB PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **28-10-2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date :16-10-2019  
Place:KOLKATA



*Sanjai Kumar Gupta*

Name: Sanjai Kumar Gupta, IRP  
Registration Number : IBBI/IPA-001/IP-P00592/2017-18/11045